HIGH COURT OF JAMMU AND KASHMIR AT JAMMU (Office of the Registrar General)

ORDER

No.: 1608/GS

Dated: 03-05-2020

Subject: Preventive measures to contain spread of Corona Virus (COVID-19).

In view of the extension of lockdown period upto 17th of May, 2020 to prevent the spread of Corona Virus (COVID-19), the Circulars No. 10/GS dated 10.03.2020; 11/GS dated 16.03.2020; 13/GS dated 20.03.2020; 14/GS dated 23.03.2020; 15/GS dated 26.03.2020 (pertaining to closure of access to all Court Complexes in UTs of Jammu & Kashmir and Ladakh including the High Court Complexes at Srinagar and Jammu during the lockdown period) and 16/GS dated 29.03.2020 of the High Court of Jammu and Kashmir are further extended upto 17th May, 2020.

By Order of the Hon'ble Full Court

(Jawad Ahmed)
Registrar General (Officiating)

No: 44573-44585

Dated: 03-05-2020

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- Principal Secretary to Hon'ble the Chief Justice, High Court of J&K for information of Hon'ble the Chief Justice.
- Secretary to Hon'ble Mr/ Mrs. Justice ______
 for information of their Lordships.

Registrar Vigilance, High Court of J&K Jammu.

- Registrar Rules, High Court of J&K, Jammu.
- Registrar Computers, High Court of J&K.
- 6. Director, J&K State Judicial Academy, Jammu
- Registrar Judicial, High Court of J&K, Jammu/Srinagar.
 for information and necessary action.
- All Principal District Judges of the UTs of Jammu & Kashmir and Ladakh, with the request to circulate the same among the Judicial Officers within their respective jurisdiction.
- Director Information, Government of Jammu & Kashmir, with the request to give vide publicity to the order in print and electronic media.
- Secretary, J&K Bar Association, Jammu/Srinagar.
- Secretary, District Bar Association,
- CPC (eCourts), High Court of J&K at Jammu for uploading the same on the official website of the High Court.
- Order file.

Registrar General (Officiating)